

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3716  
ANSWERED ON:23.12.2004  
MANPOWER CONTRACT IN GREATER NOIDA  
Prasad Shri Lal Mani

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether the National Commission for SC/ST has received notice by `All India Association for SC/ST and Physically Handicapped People Upliftment` on `manpower contract for different categories` in Greater New Okhla Industrial Development Authority between June 28, 2004 to till date;

(b) if so, the facts thereof and the action taken by the Commission on the issue alongwith the direction given to the Authority and Government of Uttar Pradesh by the Commission; and

(c) the reasons for not accepting the demand of Association by the concerned authority?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) Yes Sir.

(b) & (c) The National Commission for Scheduled Castes informed that the `All India Association for SC/ST and Physically Handicapped People Upliftment` approached them to direct the Greater Noida Industrial Development Authority to notify the reserved vacancies. The National Commission for Scheduled Castes asked the Greater Noida Industrial Development Authority to furnish detailed facts and action taken in the matter of notification of reserved vacancies. The Greater Noida Industrial Development Authority has communicated that as per the requirement the employees in different categories are sought from the Contractors for one year through inviting tenders.

The Commission has issued no directions to the Authority.

However, Greater Noida Industrial Development Authority follow reservation orders for direct recruitment against the regular vacancies.